	(F	iling under clause (o	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvencv	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	18	49896470784	18	49534330700	98.65	0	362140084	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	23851886	0	0	0.00	0	23851886	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	8	680817834	8	676852556	1.35	0	3965278		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
	Total	27	50601140504	26	50211183256	100.00	0	389957248	0	